[THE FIRST SCHEDULE
(See section 7)

INLAND POSTAGE RATES

Letters
For a weight not exceeding twenty grams Rs. 5.00
For every twenty grams, or fraction thereof, exceeding twenty grams Rs. 5.00

Letter-cards
For a letter-card Rs. 2.50.

Post cards
Post cards (not being post cards containing printed communication, competition post cards or Meghdoot post cards)
Single 50 paise
Reply Re. 1.00.

Meghdoot post cards
Post cards containing printed advertisement on the address side (not being post cards containing printed communication or competition post cards)
For a Meghdoot post card 25 paise.

Printed post cards
Post cards containing printed communication (not being competition post cards or Meghdoot post cards)
For a post cards Rs. 6.00.

Explanation.—A post shall be deemed to contain a printed communication, if any matter (except the name and address of, and other particulars relating to, the sender and the place and date of dispatch) is recorded by printing or by cyclostyling or by any other mechanical process, not being typewriting, on any part of the post card except the right hand half of the address-side thereof.

Competition post cards
For a post card Rs. 10.00

Explanation.—A post card shall be deemed to be a competition post cards if it is used in response to any competition organized on or through television, radio, newspaper, magazine or any other media.

Book, pattern and sample packets
For the first fifty grams or fraction thereof Rs. 4.00
For every additional fifty grams, or fraction thereof, in excess of fifty grams Rs. 3.00

Registered newspapers
For a weight not exceeding fifty grams 25 paise
For a weight exceeding fifty grams but not exceeding one hundred grams 50 paise

1. Subs. by 20 of 2002, s. 156, for the First Schedule (w.e.f. 1-6-2002).
For every additional one hundred grams, or fraction thereof, Exceeding one hundred grams

In the case of more than one copy of the same issue of a registered newspaper being carried in the same packet—

For a weight not exceeding one hundred, grams

For every additional one hundred grams, or fraction thereof, exceeding one hundred grams

Provided that such packet shall not be delivered at any addressee’s residence but shall be given to a recognized agent at the Post Office.

Parcels

For a weight not exceeding five hundred grams

For every five hundred grams, or fraction thereof, exceeding five hundred grams

Rs. 19.00

Rs. 16.00.]

______